

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. MA 289/2017 in C.P. (IB) -65(MB)/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

NAME OF THE PARTIES:- Sanjay Ruia
V/s
Magna Opus Hospitality Pvt Ltd & Ors.

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

MA 289 of 2017:- Counsel, Devul Dighe appeared for the Applicant and Mr. Sanjay Kumar Ruia appeared for the Respondent through VC.

Heard the Counsel for the Applicant for quite some time, list this matter for further hearing on **24.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)